

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES  
IN THE MONTH OF JUNE, 2017 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
<b>CIVIL (MAIN) CASE :</b>												
1	RFA	75	3	0	4	0	2	0	0	0	6	72
2	MFA	3	1	0	0	0	1	0	0	0	1	3
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	21	0	0	0	0	2	0	0	0	2	19
5	FAO	8	1	0	0	0	2	0	0	0	2	7
6	ARB. P	3	6	0	0	0	5	0	0	0	5	4
7	ARB. A	1	0	0	0	0	0	0	0	0	0	1
8	MAT APP	20	3	0	1	0	0	0	0	0	1	22
9	FA	24	0	0	0	0	0	0	0	0	0	24
10	MAC APP	156	10	0	0	0	16	0	0	0	16	150
11	ITA	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	16	2	0	0	0	2	0	0	0	2	16
13	LA APP	116	13	0	0	0	6	0	0	0	6	123
14	CE. REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	32	17	0	0	0	10	0	0	0	10	39
16	REV. PET	13	4	0	1	0	4	0	0	0	5	12
17	Tr. P (C)	3	5	0	0	0	1	0	0	0	1	7
18	CONT. CAS (C)	31	6	0	1	0	3	0	0	0	4	33
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CA	0	0	0	0	0	0	0	0	0	0	0
21	CO. PET	0	0	0	0	0	0	0	0	0	0	0
22	WP (C)	1212	107	0	1	0	209	0	0	0	210	1109
23	WA	172	6	0	1	0	0	0	0	0	1	177
24	WP (C) (PIL)	18	1	0	3	0	0	0	0	0	3	16
25	WP (C) (CAT)	8	0	0	0	0	0	0	0	0	0	8
26	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0
27	RSA/SA	140	6	0	0	0	3	0	0	0	3	143
28	SAO	2	1	0	0	0	1	0	0	0	1	2
29	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
30	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>2074</b>	<b>192</b>	<b>0</b>	<b>12</b>	<b>0</b>	<b>267</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>279</b>	<b>1987</b>

<b>CIVIL (MISC) CASE :</b>												
31	CM.APPL	90	0	0	3	0	5	0	0	0	8	82
32	CAVEAT	0	1	0	0	0	1	0	0	0	1	0
<b>TOTAL</b>		<b>90</b>	<b>1</b>	<b>0</b>	<b>3</b>	<b>0</b>	<b>6</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>9</b>	<b>82</b>
<b>CRL. (MAIN) CASE :</b>												
33	CRL.A (J)	179	6	0	1	0	0	0	0	0	1	184
34	CRL.A	84	4	0	2	0	0	0	0	0	2	86
35	CRL.REV.P	91	5	0	0	0	7	0	0	0	7	89
36	CRL.PETN	31	10	0	1	0	5	0	0	0	6	35
37	CRL.LP	11	1	0	1	0	0	0	0	0	1	11
38	CRL(D)REF.	1	0	0	0	0	0	0	0	0	0	1
39	TRP (CRL)	1	1	0	0	0	1	0	0	0	1	1
40	WP (CRL)	3	0	0	1	0	0	0	0	0	1	2
41	CONT.CAS (CRL)	1	0	0	0	0	0	0	0	0	0	1
42	AB	5	10	0	0	0	14	0	0	0	14	1
43	BA	3	4	0	0	0	5	0	0	0	5	2
<b>TOTAL</b>		<b>410</b>	<b>41</b>	<b>0</b>	<b>6</b>	<b>0</b>	<b>32</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>38</b>	<b>413</b>
<b>CRL (MISC) CASE :</b>												
44	CRL.M.APPL	9	0	0	0	0	0	0	0	0	0	9
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>9</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>9</b>
<b>GRAND TOTAL</b>		<b>2583</b>	<b>234</b>	<b>0</b>	<b>21</b>	<b>0</b>	<b>305</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>326</b>	<b>2491</b>

## HIGH COURT OF TRIPURA, AGARTALA DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE YEAR -WISE PENDENCY OF CASES AT THE END OF JUNE, 2017 IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	TOTAL PENDENCY
<b>CIVIL (MAIN) CASES :</b>																
1	RFA	0	0	0	0	0	0	0	1	1	12	6	13	27	12	72
2	MFA	0	0	0	0	0	0	0	0	0	0	1	0	1	1	3
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	0	0	0	0	2	5	6	3	3	19
5	FAO	0	0	0	0	0	0	0	0	0	1	1	1	1	3	7
6	ARB. P	0	0	0	0	0	0	0	0	0	0	0	0	0	4	4
7	ARB. A	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
8	MAT APP	0	0	0	0	0	0	0	0	0	1	2	6	8	5	22
9	FA	0	0	0	0	0	0	0	0	0	1	3	8	6	6	24
10	MAC APP	1	0	0	0	0	0	0	1	3	19	23	23	38	42	150
11	ITA	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	0	0	0	0	0	0	0	0	0	1	6	3	4	2	16
13	LA APP	0	0	0	0	0	0	0	0	1	14	18	34	18	38	123
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	0	0	0	0	0	0	2	10	27	39
16	REV. PET	0	0	0	0	0	0	0	0	0	0	0	0	3	9	12
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	7	7
18	CONT. CAS (C)	0	0	0	0	0	0	0	0	0	0	0	0	10	23	33
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CA	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	CO. PET	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	WP (C)	0	1	1	0	2	0	4	8	10	27	80	130	335	511	1109
23	WA	0	0	0	0	0	0	0	0	5	2	15	13	116	26	177
24	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	0	1	5	4	6	16
25	WP (C) (CAT)	0	0	0	0	0	0	0	0	0	1	0	2	2	3	8
26	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	RSA/SA	0	0	0	0	2	0	0	3	1	3	34	41	40	19	143
28	SAO	0	0	0	0	0	0	0	0	0	0	0	1	1	0	2
29	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>1</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>4</b>	<b>0</b>	<b>4</b>	<b>13</b>	<b>21</b>	<b>84</b>	<b>195</b>	<b>288</b>	<b>627</b>	<b>748</b>	<b>1987</b>

\*Eighty three WP(C) & WA cases and Cr.A(J) No. 31/2013 of Division Bench can not be listed as the Hon'ble puisne Judge can not hear these.

\*\*MAC App. No. 61/2004 has been restored as per Hon'ble Court's Order dated 15.06.2017.

Sl. No.	CATEGORY OF CASES	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	TOTAL PENDING
<b>CIVIL (MISC) CASE</b>																
31	CM. APPL	0	0	0	0	0	0	0	2	7	14	31	28	0	0	82
32	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>7</b>	<b>14</b>	<b>31</b>	<b>28</b>	<b>0</b>	<b>0</b>	<b>82</b>
<b>CRL. (MAIN) CASE</b>																
33	CRL.A (J)	0	0	0	0	0	0	0	0	0	5	18	62	61	38	184
34	CRL.A	0	0	0	0	0	0	0	0	1	3	8	29	28	17	86
35	CRL.REV.P	0	0	0	0	0	0	1	0	2	0	2	23	35	26	89
36	CRL.PETN	0	0	0	0	0	0	0	0	11	2	3	3	3	13	35
37	CRL.LP	0	0	0	0	0	0	0	0	0	0	0	0	3	8	11
38	CRL(D) REF.	0	0	0	0	0	0	0	0	0	0	0	1	0	0	1
39	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
40	WP (CRL)	0	0	0	0	0	0	0	0	0	0	1	0	1	0	2
41	CONT.CAS (CRL)	0	0	0	0	0	0	0	0	0	1	0	0	0	0	1
42	AB	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
43	BA	0	0	0	0	0	0	0	0	0	0	0	1	1	0	2
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>14</b>	<b>11</b>	<b>32</b>	<b>119</b>	<b>132</b>	<b>104</b>	<b>413</b>
<b>CRL (MISC) CASE</b>																
44	CRL.M.APPL	0	0	0	0	0	0	0	0	0	3	2	4	0	0	9
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>3</b>	<b>2</b>	<b>4</b>	<b>0</b>	<b>0</b>	<b>9</b>
<b>GRAND TOTAL</b>		<b>1</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>4</b>	<b>0</b>	<b>5</b>	<b>15</b>	<b>42</b>	<b>112</b>	<b>260</b>	<b>439</b>	<b>759</b>	<b>852</b>	<b>2491</b>